

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st January, 2012

NO. HC.VII-10/2012/ 551 /A. Shri Abhijeet Kumar Baruah, Munsiff, Udalguri, now working as OSD & Deputy Registrar (Judicial-I), Gauhati High Court, Guwahati, is transferred and posted as Munsiff NO.2, Darrang, Mangaldoi, vice Shri Rafique Ahmed Tapadar transferred.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join at his new place of posting immediately.

By order,
Sd/- A. Barthakur,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-10/2012/ 552 - 575 /A.

Dated 31.01.2012

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